

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

CP-890/2016

IN THE MATTER OF:

M/s. Ruchi Matta & Co.

.. PETITIONER

Vs.

Topline Buildtech. (P) Limited & Ors.

..RESPONDENT

SECTION :

Under Section 433(e) & 439 (b)

Order delivered on 27.7.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN,
Hon'ble member (Technical)


For the Petitioner :-
For the Respondent :-

ORDER

Petitioner is present in person and represents that Counsel engaged in the matter is not well, she is unable to appear and hence seeks an adjournment.

List on 03.8.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
27.7.2017